

(d) A specific time chunk has already been ear-marked for telecast of regional feature films on the National network. However, the number of times a feature film in particular regional language can be telecast essentially depends on the overall availability and suitability of films made in that language.

**Staff strength in some post offices in Uttar Pradesh**

160. SHRIMATI VEENA VERMA: Will the Minister of COMMUNICATION be pleased to state:

(a) what is the strength of staff in Basot, Chaunalia, Ranikhet, Bhatauroj Khan, Taya and Almora Post Offices in Uttar Pradesh;

(b) whether it is a fact that the Post Offices in District Almora have not been developed and modernised since long;

(c) if so, what are the reasons therefor;

(d) what steps are being taken to further improve and develop them; and

(e) what are the details of public deposits in these Post Offices as on date, Post Office-wise, alongwith the details of dead accounts in each Post Office?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (e) The information is being collected and will be laid on the Table of the House.

**Migration from Kashmir**

161. SHRI JAGDISH PRASAD MATHUR:

SHRI ANANT RAM JAISWAL  
SHRI BAL RAM SINGH  
YADAVA:

SHRI AJIT P. K. JOGI  
SHRI SUSHIL BARONGAPA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Hindu families and the total number of persons who have

migrated from Kashmir during the current year;

(b) the number of those who have been provided accommodation by Government and by non-Governmental agencies; and

(c) the amount of money spent by the Central Government and the Jammu and Kashmir Administration to rehabilitate the refugees?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c) The information is being collected from various State Governments and will be laid on the Table of the House.

**Killing of Kanjars in Mandawari, Rajasthan**

162. SHRI SANTOSH BAGRODIA:  
SHRI MURLIDHAR CHANDRA-  
KANT BHANDARE.  
SHRI MAHENDRA PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Adivasi Kanjars killed and injured on or about 23rd June, 1990 in Mandawari village in Chittorgarh District of Rajasthan;

(b) what are the details of crimes committed by those Adivasis;

(c) the results of the inquiry, if any, made into the incident;

(d) the action taken so far to punish the guilty and to provide relief to the victims; and

(e) whether it is a fact that crimes against Adivasis have increased in the last six months?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) 10 Adivasi Kanjars were killed and 37 were injured.

(b) to (d) The information is being collected from the Government of Rajasthan and will be laid on the Table of the House.